

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
IB-1082/PB/2018
IA/157/2024, IA/5180/2023, IA/5946/2023

IN THE MATTER OF:
Ms. Kiran Malhotra

...PETITIONER

Vs.

M/s. Alchemist Township India Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 23.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant

:Adv. Ankit Jain in
IA/5180/2023. Adv P.
Chaitanyashil in IA/5946/2023.

For the RP

:Adv. Vishwajeet Singh in
IA/157/2024, IA/5180/2023,
IA/5946/2023.

ORDER

Due to paucity of time, the matter is adjourned to **23.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)